

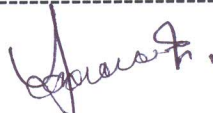

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NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 21/02/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/221/2016  
NAME OF THE PETITIONER(S) : S. John Rose  
NAME OF THE RESPONDENT(S) : The Tamil Nadu Mercantile Bank Limited  
UNDER SECTION : 111 of the CA 1956 / 59 of the CA 2013

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
	VIJAYA PRASHANTH . S	counsel for Respondent	
	K. S. Vaithianathan	Counsel for Petitioner	

**ORDER**

Shri K S Vaithianathan, counsel for petitioner present. Shri Vijaya Prashanth, representing counsel for respondents present. Counsel for petitioner sought time to file amended petition. Time extended at request. Put up on **07.03.2017 at 10.30 A.M.**

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)